

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 38

C.P. (IB)/310(MB)2023

CORAM:

**SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON 23.08.2023

NAME OF THE PARTIES: FUNAI INDIA PRIVATE LIMITED

Section 59 of the Insolvency and Bankruptcy Code, 2016

ORDER

Mr. M.S. Bharadwaj, Ld. Counsel for the Petitioner is present. Heard. Reserved
for Orders.

Sd/-

**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Sd/-

**JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)**

Vedant Kedare